

**Bridges Over River Yamuna in
Delhi**

1688. SHRI SATYA DEO SINGH:
DR. RAMESH CHAND TOMAR:

Will the Minister of SURFACE
TRANSPORT be pleased to state :

(a) the number of bridges proposed to
be constructed on river Yamuna in Delhi to
provide road linkage across Yamuna river in
near future;

(b) whether these bridges have been
cleared by the Urban Arts Commission; and

(c) if so, the total cost of these bridges
alongwith time pound programme for their
construction?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI JADGISH TYTLER): (a) According to
Delhi Administration, three numbers of
bridges are proposed to be constructed on
river Yamuna in Delhi to be provide road
linkage across the river.

(b) No, Sir.

(c) Does not arise.

[English]

import of Gold

1690. SHRI SUDHIR GIRI:

Month	Quantity (in Kos.)	Duty (in Rs. lakhs)
March	123.33	55.44
April	3227.24	1440.44
May	8663.07	1916.07
June	8926.80	1963.37
July	9226.48	2029.64
August	12244.06	2693.55

SHRI ASHOK CHAND RAO
DESHMUKH:

SHRIVILAS RAONAGNATH-
RAO GUNDEWAR

SHRI PURNA CHANDRA
MALIK:

Will the Minister of FINANCE be pleased
to state:

(a) the quantity of gold imported
during the period from March, 1992 to Feb-
ruary, 1993, month-wise :

(b) the gold imported by NRIs during
each of the last six months;

(c) the customs duty collected on this
account; and

(d) the foreign exchange sent to meet
the import

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI M.V.
CHANDRA SHEKHARA MURTHY):

(a) to (c). The quantity of gold im-
ported under the Gold Import Scheme an-
nounced in the Budget of 1992-93 and the
customs duty collected on this account from
March, 1992 to February, 1993, month-wise
are under :-

<i>Month</i>	<i>Quantity (in Kos.)</i>	<i>Duty (in Rs. lakhs)</i>
September	10484.88	2307.53
October	12549.60	2759.90
November	14740.05	3242.71
December	11954.01	2627.78
January	16677.24	3667.75
February	12616.76	2773.84

No separate statistics is maintained for import of gold by NRIs.

(d) No foreign exchange has been spent from Government account for the import of above quantity of gold.

Ticketless Travelling in DTC Buses

1691. SHRI PRABHU DAYAL KATHERIA: Will the Minister of SURFACE TRANSPORT be pleased to state the number of ticketless persons caught while travelling in DTC buses and the total amount realised from them during the last one year?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): 405569 persons were caught while travelling without tickets in DTC buses during the last year (i.e. 1-1-92 to 31-12-92). An amount of Rs. 80,81,556/- was recovered from them.

Complaints Received by SEBI

1692. SHRI BALRAJ PASSI:
SHRI RAM KAPSE:
SHRI MOHAN RAWALE:

Will the Minister of FINANCE be pleased to state;

(a) the number of complaints received

by the Securities and Board of India (SEBI) by the investors against the companies during 1992; and

(b) the steps taken against the defaulter companies on order safeguard the interests of investors and to prevent recurrence of such complaints in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS) (DR. ABRAR AHMED) : (a) The SEBI has received a total number of 3,25,115 complaints against companies from the investors during 1992.

(b) Out of these, 50,855 complaints are reported as resolved by the companies. Besides, some companies are regularly redressing complaints of investors without apprising SEBI of their action. SEBI has been attending to complaints by pursuing the matter with the concerned companies and also with the Department of Company Affairs, which is administering the Companies Act, 1996. As a measure of investor protection, SEBI has been withholding the issue of 'No Objection Certificate' to companies, whose performance in the redressal of